NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. Adv. Jayalahhi. D Count for Petitioner D. Jahl KSRSCO 2. R. VIDHYAEHANKAR R. ASHOR KUMAR

Counsil For Respondent

P. ASHOR KUMAR

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that he is filing counter today. He is directed to furnish copy of the same to the other side for filing rejoinder, if any. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc